

Sixteenth Loksabha

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Title: Introduction of the Central Goods and Services Tax (Amendment) Bill, 2018.

THE MINISTER OF RAILWAYS, MINISTER OF COAL, MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI PIYUSH GOYAL): I beg to move for leave to introduce a Bill further to amend the Central Goods and Services Tax Act, 2017.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Central Goods and Services Tax Act, 2017.”

*The motion was adopted.*

SHRI PIYUSH GOYAL: I introduce\*\* the Bill.